

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4147

ANSWERED ON:07.08.2014

FUNDS UNDER PMGSY

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the funds released to the nominated/implementing agencies under Pradhan Mantri Gram Sadak Yojana (PMGSY) in certain States were less than the cost of the projects;
- (b) if so, the details thereof and the reasons therefor;
- (c) the present status of the construction work of the first and second phase under PMGSY in Maharashtra;
- (d) the reasons for delay in the work of construction of roads;
- (e) the time by which the remaining work for construction of roads is likely to be completed; and
- (f) the details of proposals received from Maharashtra for construction/upgradation of roads and bridges during the last three years and till date and the action taken on those proposals?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a)&(b) Rural roads is a State subject and funds under PMGSY are released to the States for the projects sanctioned, based upon their demand, unspent balance available, absorption capacity, works in hand and fulfilling of certain conditions laid down as per programme guidelines.

(c) to (e) The status of construction of road works of the first and second phase of PMGSY in Maharashtra is as under:

Phase	Sanctioned	Completed		
No. of roads	Length in km.	No. of roads	Length (in km).	
I	800	1519	800	1518
II	690	1681	690	1680

The road works sanctioned under PMGSY are executed by the state government through State Rural Road Development Agency (SRRDA) & Project Implementing Units (PIUs). Hence, the responsibility of timely completion of roads lies with the State Government. However, some of the road works do get delayed and reasons adversely affecting the timely implementation of the programme, as reported by the States, are as under:-

- (i) Inadequate Institutional and contracting capacity.
- (ii) Limited working season and adverse climatic conditions.
- (iii) Non-availability of land and delays in forest clearance of the land falling in forest areas.
- (iv) Geographically difficult terrain.

(f) The details of the proposals received from Maharashtra for construction/upgradation of roads and bridges during the last three years and till date and cleared by the Ministry are given at Annexure.